

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI C.P. JOSHI): (a) No, Sir.

(b) to (d) Question does not arise.

Cases registered under SC (PoA) Act, 1989

*58. SHRI P. RAJEEVE: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Ministry has details of the number of cases registered under Scheduled Caste (Prevention of Atrocities) Act, 1989, in a year; and

(b) the average time taken for cases thus registered to go through the legal process and obtain a verdict?

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MUKUL WASNIK): (a) As per statistics of the National Crime Records Bureau, Ministry of Home Affairs, number of cases registered by the Police in the country during the calendar years 2007, 2008 and 2009, under the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989, has been as follows:—

Year	No. of cases registered by the Police under PoA Act
2007	35352
2008	38943
2009	38849

(b) Information in this regard is not collected.

Financial crisis in Air India

*59. SHRI RAM KRIPAL YADAV: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Air India is not in a position to even pay the salaries of their employees from April, 2011;

(b) if so, the reasons for such a condition of Government owned airlines;

(c) the amount that Government has provided to Air India for the last two years to come out from its financial crisis;

(d) whether Government has any plan to restructure Air India for its revival; and

(e) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) and (b) Air India is passing through a tight financial and liquidity crunch making it difficult to meet several of its liabilities. The airline is also facing an adverse cashflow situation because of increase in fuel prices, increase in interest and depreciation costs, increase in wage bills and in leasing and maintenance costs. Hence, payment of salary is getting delayed. Accordingly, payment of salaries to its employees in April, 2011 may also be affected/delayed.

(c) Government has infused an amount of Rs. 800 crores during February/ March, 2010 and Rs. 1200 crores during January, 2011 as equity in Air India.

(d) and (e) The turnaround plan for the company is being vetted by an independent aviation consultant. Besides operational restructuring, the turnaround plan includes financial restructuring for which M/s SBI Caps have been appointed as advisors.

Allocation for the North-Eastern States

*60. SHRI RAJEEV SHUKLA: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

(a) the total amount of funds allocated for the North-Eastern States in the financial year 2010-11;

(b) whether Government has initiated any special plans for the States like Arunachal Pradesh and border areas of North Eastern region which need special attention;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI B.K. HANDIQUE): (a) A Plan outlay of Rs. 1740 crore has been made for the development schemes in the North Eastern Region through the Budget of Ministry of Development of North Eastern Region in the financial year 2010-11;

(b) Yes, Sir.

(c) An outlay of Rs. 100 crore has been made for the year 2010-11 under the Social Infrastructure Development Fund (SIDF) Scheme of the Ministry of Development of North Eastern Region. The following schemes have been sanctioned:—

(Rs in crore)

Sl. No.	Name of the State	Projects	Approved Cost	Releases made
1	2	3	4	5
1.	Arunachal Pradesh	(i) 82 foot suspension bridges.	26.04	10.00